


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 09.11.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) R.A.189/2020 2) R.A.118/2020 3) M.A.100/2020 4) M.A.59/2020 5) M.A.61/2020 6) M.A.49/2020</p> <p align="center"><u>CALL ON</u></p> <p>7) A.S.176/2019</p> <p align="center"><u>CALL FOR LCR</u></p> <p>8) A.P.98/2020 9) A.P.99/2020</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.127/2016 2) S.C.14/2017 3) S.C.62/2017 4) S.C.243/2019 5) S.C.351/2019</p> <p align="center"><u>313 STATEMENT</u></p> <p>6) S.C.74/2018</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>FURTHER ARGUMENTS</u></p> <p>1) R.A.184/2020 2) R.A.232/2020</p> <p align="center"><u>TO HEAR</u></p> <p>3) Misc.106/2019</p> <p align="center"><u>ORDERS</u></p> <p>4) M.A.19/2020</p>	<p align="center"><u>ARGUMENTS</u></p> <p>1) S.C.67/2019</p> <p align="center"><u>HEARING</u></p> <p>2) CrI.Misc.1374/2020 3) CrI.Misc.1386/2020 4) CrI.Misc.1432/2020 5) CrI.Misc.1438/2020 6) CrI.Misc.1441/2020</p> <p align="center"><u>OBJECTION</u></p> <p>7) CrI.Misc.1443/2020 8) CrI.Misc.1447/2020</p> <p align="center"><u>ORDERS</u></p> <p>9) CrI.Misc.1421/2020 10) CrI.Misc.1423/2020 11) CrI.Misc.1427/2020</p>


 I/c Prl. District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- 1. Other cases listed on 09.11.2020 are posted to 24.11.2020.
 2. All Advocates are requested to strictly follow SOP dated
 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and
 18.09.2020, issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 09.11.2020**

<u>MORNING SESSION</u>	
1. R.A.61/2015 2. R.A.101/2017 3. R.A.102/2017 4. Ref.13/2019 5. S.C.147/2017 6. CrI.Misc.1864/2019 7. CrI.Misc.1419/2020 8. CrI.A.45/2014 9. CrI.A.46/2014 10. CrI.A.47/2014 11. Spl.c.130/2015	Evidence 12.Ref.4/2017 13. SC 31/2015 14.SC 69/2017 15.Spl.c.188/2017
<u>AFTERNOON SESSION</u>	
1. A.S.8/2018 2. A.S.9/2018 3. A.S.10/2018 4. A.S.11/2018 5. A.S.13/2018 6. R.A.7/2014 7. CrI.Misc.1362/2020 8. CrI.Misc.1380/2020 9. CrI.Misc.1382/2020	

**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

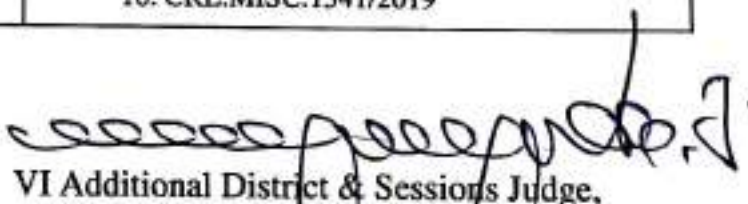
Cause List – 09.11.2020

Sl	Case No.	Stage
Morning Session		
1	Crl Misc 1401/2020	Objection
2	Crl Misc 1392/2020	Objection
3	Spl. Case 51/2017	Hearing
4	Spl. Case 53/2017	Hearing
5	Spl. Case 185/2017	Hearing
6	Spl. Case 26/2018	Hearing
7	Spl. Case 96/2018	Hearing
8	Spl. Case 197/2019	Hearing
9	Spl. Case 49/2017	Evidence
10	Spl. Case 277/2018	Evidence
11	Spl. Case 385/2018	Evidence
12	Spl. Case 185/2019	Evidence
13	Spl. Case 89/2008	Argument
14	Spl. Case 50/2009	Argument
15	Spl. Case 80/2016	Charge
Afternoon Session		
16	Spl. Case 73/2020	FDT
17	Spl. Case 331/2020	HBC
18	Spl. Case 192/2019	Await report
19	Spl. Case 219/2020	FDT
20	Spl. Case 54/2015	Evidence
21	Spl. Case 20/2017	Evidence
22	Spl. Case 47/2018	Evidence
23	Spl. Case 64/2019	Evidence
24	Crl Misc 1404/2020	Order
25	Crl Misc 1406/2020	Order
26	Crl Misc 1436/2020	Order
27	Spl. Case 81/2016	313 Statement
28	Spl. Case 693/2011	Judgment
29	Spl. Case 154/2013	Judgment
30	Cr No. 147/2020	JC

Note: Other cases are adjourned as per direction of Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 09-11-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR EVIDENCE</u> 1. MC.135/2020</p> <p><u>FOR ARGUMENTS</u> 2. R.A.115/2018</p> <p><u>FOR ENQUIRY AN LA.</u> 3. M.C.268/2020</p>	<p><u>FOR EVIDENCE</u> 1. S.C.251/2018</p> <p><u>FOR ORDER</u> 2. CRL.MISC.1395/2020 3. CRL.MISC.1409/2020 4. CRL.MISC.1442/2020</p> <p><u>FOR ARGUMENTS</u> 5. CRL.A.87/2019</p> <p><u>FOR FDT</u> 6. SC.164/2018 7. SC.344/2018</p> <p><u>FOR FURTHER ARGUMENTS</u> 8. CRL.MISC.1378/2020 9. CRL.MISC.1416/2020 10. CRL.MISC.1425/2020 11. CRL.MISC.1426/2020 12. CRL.MISC.1433/2020</p>
AFTERNOON SESSION	
	CRIMINAL CASES
	<p><u>FOR AWAIT TCR</u> 13. CRL.A.36/2019</p> <p><u>FOR CHARGE</u> 14. SC.37/2019</p> <p><u>NBW TO RESPONDENT</u> 15. CRL.MISC.1340/2019 16. CRL.MISC.1341/2019</p>


C/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

11/11/2020

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-12:00 AM</u>		
1	R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		RANGASWAMIAH Vs BETTAIAH, DEAD BY LRS. 1a. NANJAMMA	M. SHIVAPRAKASH
2	R.A. 159/2015 (ARGUMENTS.) IA/1/2015		MAREGOWDA Vs RANGASWAMIAH	P.M. SIDDAMALLAPPA

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	SC 152/2015 (Evidnce)		KAGGALIPURA POLICE STATION Vs MUTHURAJU	
2	CrI.Misc. 1389/2020 (HEARING)		RAMAKRISHNA ALIAS KITTA Vs MADANAYAKANAHALLI POLICE STATION	K. LAKSHMI KANTH
3	SC 100/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A3. ANTHONY RAJ @ BANDEPALLI	
4	SC 111/2018 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1. SURESH @ PEDDAPPA	
5	SC 145/2018 (Evidnce)		MADANAYAKANAHALLI POLICE STATION Vs A1. S. RAGHAVENDRA @ RAGHU	
6	SC 188/2018 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1. CHIKKA BYATAPPA @ SAMPANGI	A
7	SC 238/2018 (Evidnce)		HOSAKOTE POLICE STATION Vs A1. SHIVAKUMAR	A
8	SC 249/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A5. SAVAN ALIAS BABLU	A
9	SC 287/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION Vs A1. RAMSINGH ALIAS SUMER SINGH ALIAS HOMISINGH ALIAS HOMI	A

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10	SC 288/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION Vs A1. RAMSINGH ALIAS SUMERSINGH ALIAS HOMISINGH ALIAS HOMI	A
SS TO WITNESSES				
11	SC 42/2019 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A1. WAJID UAR REHAMAN	A
12	CrI.Misc. 1394/2020 (ORDER)		SYED SHAKEEL AHMED Vs THIRUMALASHETTIHALLI POLICE STATION	K. R. ANAND KUMAR
13	CrI.Misc. 1400/2020 (ORDER)		AJAZ SHARIFF Vs THIRUMALASHETTIHALLI POLICE STATION	PRADEEP KUMAR
14	SC 319/2018 (CALL ON)		AVALAHALLI POLICE STATION Vs A2. ASHOK	A
15	SC 23/2020 (HBC)		AVALAHALLI POLICE STATION Vs A1. VENKATESH ALIAS VENKATESH R.	A
16	SC 314/2018 (FDT)		ELECTRONIC CITY POLICE STATION Vs A3. ANTHONY RAJ ALIAS BANDEPALLI	A
17	CrI.Misc. 1105/2013 (Notice to Surety)		HOSAKOTE POLICE STATION Vs SHAFI	
Cases listed below are adjourned due to Covid 19				
18	SC 26/2017 (ARGUMENTS.)	08-12-2020	ANUGONDANAHALLI POLICE STATION Vs A1. LOKESHA	
19	SC 190/2017 (ARGUMENTS.)	08-12-2020	KAGGALIPURA POLICE STATION Vs A1.ANANDA H.S.	

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
20	CRL.A 29/2018 (ARGUMENTS.) IA/1/2018	08-12-2020	ATHISH KUMAR Vs ELECTRONIC CITY TRAFFIC POLICE STATION	LOHITH M.
21	CRL.R.P. 25/2020 (NOTICE)	11-01-2021	SHIVALINGEGOWDA Vs KUMBALAGUDU POLICE STATION	LANKESH.L

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 09-11-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	SC	12/2020
2	Spl.C	92/2015
3	Spl.C	134/2013
4	SC	142/2019
5	SC	118/2018
6	CrI.A	148/2018
7	CrI.A	84/2019
8	CrI.R.P	26/2020
9	CrI.R.P	99/2018
10	RA	12/2020
11	RA	13/2020
12	RA	14/2020
13	RA	15/2020
14	G & WC	16/2018
15	P & SC	37/2020

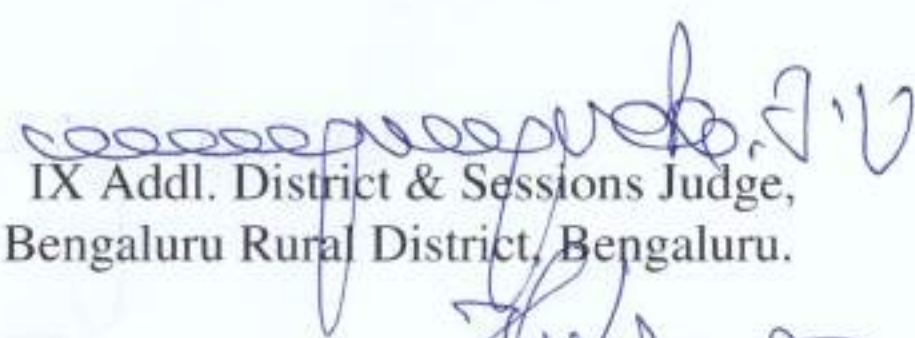
IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

7/11/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 09-11-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	P & SC	31/2020
2	P & SC	18/2020
3	RA	31/2009
4	RA	102/2020
5	RA	113/2018
6	RA	73/2019
7	MA	60/2020
8	G & WC	48/2019
9	RA	33/2020
10	P & SC	16/2020
11	P & SC	19/2020
12	P & SC	28/2020
13	P & SC	22/2020
14	Misc	63/2019
15	CrI.R.P	24/2020


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.


11/11/2020